

LOK SABHA

Wednesday, February 28, 1996 / Phalguna 9, 1917
(Saka)

The Lok Sabha met at Two Minutes

Past Eleven of the Clock

[MR. SPEAKER in the Chair]

[Translation]

SHRI RAM VILAS PASWAN : Mr. Speaker, Sir, the pay scales of press employees have not been revised for the last eight years and now the Government has agreed to pay them only 20 per cent interim relief instead of 50 per cent... (Interruptions)

[English]

MR. SPEAKER : It has been decided in the meeting in the Chamber that we will suspend the Question Hour.

[English]

Grant of Patents

*21. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :

DR. LAXMINARAYAN PANDEY :

Will the Minister of INDUSTRY be pleased to state :

Year	CSIR/ DST	ICAR	IIT	Agri./ Other Univ.	Govt. Body	Individual /Limited Co.	Total Indian Filing	Total Accepted
1992-93	233	Nil	7	3	33	952	1228	104
1993-94	168	Nil	13	Nil	35	1050	1266	27
1994-95	219	Nil	20	Nil	45	1457	1741	6

(d) Yes, Sir.

(e) The number of applications filed by foreign and Indian applicants in the last three years is as follows :-

Year	Foreign applicants	Indian applicants	Total
1992-93	2239	1228	3467
1993-94	2603	1266	3869
1994-95	3589	1741	5330

(a) the total number of patent applications based on research and technology in Indian labs and Universities preferred by Indian Scientists and Technologists during the last three years;

(b) break-up of these applications with reference to research and scientific bodies like the CSIR, ICAR, IITs, Central Universities and Agricultural Universities etc.;

(c) the number of patents granted in these cases;

(d) whether majority of the patent applications filed in India were by foreigners; and

(e) if so, details thereof, and reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) During the last three years, the total number of patent applications filed by Indian applicants in the Indian patent office is as under

Year	No. of applications filed
1992-93	1228
1993-94	1266
1994-95	1741

These include applications filed by individual scientists, technologists, research institutions, etc.

(b) and (c). The break-up of applications filed by Indian institutions/individuals etc. is as under :

The number of patent applications filed depends upon awareness of patents for trade, technological and industrial development, availing of business opportunities, research and development activities, etc.

Scientific Expedition to Antarctica

*22 DR. MUMTAZ ANSARI :

Will the PRIME MINISTER be pleased to state

(a) whether the first Indian Scientific expedition to assess the potential for commercial exploitation of Krill